

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. A. A. NANDGAONKAR
COURT 30 SESSIONS JUDGE
Special Criminal Cause List Dated 09-11-2020**

Sr.no.	Case no.	Name of parties	Next date	Stage
1	SC 1251/19	The State of Maharashtra - DCB,CID Unit- CIU Vs Radhakrishna Mundrika Kushwah and Ors. 02		
2	MA 2123/19	Chandrakishore Ramnaresh Chaurasia @ Appeal ----19 @ MA 2122-19 - Appellant Vs Uma Jitendra Chaurasia and The state of Maharashtra -Respondent		
3	Appl 263/20	Narendra Mahadev Borle @ MA 858/20 @ BA 856/20 -- Appnt. Vs Rajendra Shataram Sawant and State		
4	BA 856/20	Narendra Mahadev Borle in Appeal 263/20 @ MA 858/20 -- Appnt. Vs Rajendra Shataram Sawant and State --- Respondent		
5	MA 858/20	Narendra Mahadev Borle in Appel 263/20 @ BA 856/20 -- Appnt. Vs Rajendra Shataram Sawant and State		
6	ABA 1284/20	Shaikh Irfan Dawood Vs The State - B.K.C Police Station, Mumbai.		
7	MA in ABA 294/20	Gopal Rajendra Sambre Vs State Nirmal Nagar Police Station		
8	ABA 1339/20	Mohd.Sajid Mohd.Tahir Khan and Anr. Vs The State of Maharashtra Nirmal Nagar P.stn.		

9	BA 2217/20	Firoz Kasimali Khan - Applicant. Vs State - Vakola Police Station – Respondent.		
10	ABA 1373/20	Usman Haji Allauddin Vs The State of Maharashtra Kherwadi P.stn.		

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. A. A. NANDGAONKAR
COURT 30 SESSIONS JUDGE
Special Criminal Cause List Dated 10-11-2020**

Sr.no.	Case no.	Name of parties	Next date	Stage
1	SC 324/17	V.P.ROAD POLICE STATION Vs MOHD. FARUKH YUSUF KHAN @ SIDHANTAR		
2	MA 872/2020	Rajiv Sitaram Rane in Appeal - ---/2020 @ MA 873/2020, @BA 916/2020 - Applicant. Vs State and Shripad Jagannath Phatak -		
3	MA 873/2020	Rajiv Sitaram Rane in Appeal - ---/2020 @ MA 872/2020, @BA 916/2020 - Applicant. Vs State and Shripad Jagannath Phatak		
4	MA 874/2020	Rajiv Sitaram Rane in Appeal - ---/2020 @ BA 917/2020, @MA 875/2020 - Applicant. Vs State and Shripad Jagannath Phatak		

5	MA 875/2020	Rajiv Sitaram Rane in Appeal - ---/2020 @ BA 917/2020, @MA 874/2020 - Applicant. Vs State and Shripad Jagannath Phatak		
6	MA 876/2020	Rajiv Sitaram Rane in Appeal - ---/2020 @ BA 918/2020, @MA 877/2020 - Applicant. Vs State and Shripad Jagannath Phatak		
7	MA 877/2020	Rajiv Sitaram Rane in Appeal - ---/2020 @ BA 918/2020, @MA 876/2020 - Applicant. Vs State and Shripad Jagannath Phatak		
8	MA 878/2020	Rajiv Sitaram Rane in Appeal - ---/2020 @ BA 919/2020, @MA 879/2020 - Applicant. Vs State and Shripad Jagannath Phatak		
9	MA 879/2020	Rajiv Sitaram Rane in Appeal - ---/2020 @ BA 919/2020, @MA 878/2020 - Applicant. Vs State and Shripad Jagannath Phatak -		
10	BA 916/2020	Rajiv Sitaram Rane in Appeal - ---/2020 @ MA 872/2020, @MA 873/2020 - Applicant. Vs State and Shripad Jagannath Phatak -		
11	BA 917/2020	Rajiv Sitaram Rane in Appeal - ---/2020 @ MA 874/2020, @MA 875/2020 - Applicant. Vs State and Shripad Jagannath Phatak		
12	BA 918/2020	Rajiv Sitaram Rane in Appeal - ---/2020 @ MA876/2020, @MA 877/2020 - Applicant. Vs State and Shripad Jagannath Phatak		

13	BA 919/2020	Rajiv Sitaram Rane in Appeal - ---/2020 @ MA 878/2020, @MA 879/2020 - Applicant. Vs State and Shripad Jagannath Phatak		
14	SC 927/19 (Order Ex.31 & 51)	The State of Maharashtra- R.A.K. Police Station Vs Sidhant Shirish Lad and Ors. 10		
15	Cri. Rev. Appl 247/20	Keki Godrej Appoo --- Applicant Vs state - D.B. Marg P. STN and Pooja Jaggannath Chaudhary		
16	Cri. Rev. Appl 272/20	Naresh Sampatlal Jain --- Vs State - L.T. Marg P. STN. and Pritam Ramesh Balgat @ Oswal and others --- Respondents		
17	Cri. Rev. Appl 322/20	Prabhakar Laxman Hadke and other @ MA 773/20 --- Vs Vanita Naresh Tawade and State - N. M. Joshi Marg Police Station		
18	MA 773/20	Prabhakar Laxman Hadke and other @ MA 773/20 --- Vs Vanita Naresh Tawade and State - N. M. Joshi Marg Police Station		
19	BA 2184/20	Noor Mujeeb Shaikh Vs The State of Maharashtra -Santacruz Police Station ---		
20	BA 2210/20	Hanif Tafjul Beg --- Applicant Vs The State of Maharashtra - Kherwadi Police Station		
21	BA 2211/20	Ashfaque Yunus Choudhary --- Vs The State of Maharashtra - Nirmal Nagar Police Station -		

22	SC 2049/19 (BA Ex.07)	The State of Maharashtra - BKC Police Station Vs Ravi Harikesh Jaiswal and other 01		
23	ABA 1288/20	Shaikh Nurul Hasan And Anr. Vs State Vakola Police Station		
24	MA 1290/20	Mohammad Faisal Siddique Batliwala in BA 1303/2020 Vs The State of Maharashtra - A.T.S. Kalachowki Police Station		
25	BA 2233/20	Shufiyan Mastan Shaikh - Applicant. Vs State - Nirmal Nagar Police Station		

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. A. A. NANDGAONKAR
COURT 30 SESSIONS JUDGE
Special Criminal Cause List Dated 11-11-2020**

Sr.no.	Case no.	Name of parties	Next date	Stage
1	SC 633/15 (Ex. 193)	The State of D.C.B C.I.D. Unit-VI Vs Ajit Atmara Apraj and others 09		
2	Appl 251/20	M/s. Dinesh Enterprises and Other @ MA 833/20 @ BA 824/20 --- Appellant Vs State and M/s. Agarwal Chem Products Pvt. Ltd.		
3	Appl 252/20	M/s. Dinesh Enterprises and Other @ MA 834/20 @ BA 825/20 --- Appellant Vs State and M/s. Agarwal Chem Products Pvt. Ltd.		

4	Appl 253/20	M/s. Dinesh Enterprises and Other @ MA 835/20 @ BA 826/20 --- Appellant Vs State and M/s. Agarwal Chem Products Pvt. Ltd.		
5	BA 824/20	M/s. Dinesh Enterprises and Other in Appeal 251/20 @ MA 833/20 --- Appellant Vs State and M/s. Agarwal Chem Products Pvt. Ltd.		
6	BA 825/20	M/s. Dinesh Enterprises and Other in Appeal 252/20 @ MA 834/20 --- Appellant Vs State and M/s. Agarwal Chem Products Pvt. Ltd.		
7	BA 826/20	M/s. Dinesh Enterprises and Other in Appeal 253/20 @ MA 835/20 --- Appellant Vs State and M/s. Agarwal Chem Products Pvt. Ltd.		
8	MA 833/20	M/s. Dinesh Enterprises and Other in Appeal 251/20 @ BA 824/20 --- Appellant Vs State and M/s. Agarwal Chem Products Pvt. Ltd.		
9	MA 834/20	M/s. Dinesh Enterprises and Other in Appeal 252/20 @ BA 825/20 --- Appellant Vs State and M/s. Agarwal Chem Products Pvt. Ltd.		
10	MA 835/20	Other in Appeal 253/20 @ BA 826/20 --- Appellant Vs State and M/s. Agarwal Chem Products Pvt. Ltd.		

11	SC 573/20	The State of Maharashtra Through Mumbai Central Railway Police Station Vs Taru Mohammadali Shaikh		
12	ABA 1239/20	Likhma Badriprasad Badgujar And 9 Others Vs State Nirmal Nagar Police Station		
13	SC 1780/19 (BA Ex.06) Say	The State of Maharashtra - Nirmal Nagar Police Station Vs Sarad @ Shibu Rafique Khan		

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. A. A. NANDGAONKAR
COURT 30 SESSIONS JUDGE
Special Criminal Cause List Dated 12-11-2020**

Sr.no.	Case no.	Name of parties	Next date	Stage
1	SC 168/16	THE STATE OF RCF POLICE STATION. Vs SANDEEP @ KHATMAL SURESH GURAV AND ORS.02		
2	SC 1108/19	The State of Maharashtra - Bandra Police Station Vs Sakib Faizanulla Khan and Ors. 03		